

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **11th day of July, 2018**

Present :

Hon'ble Mr. Gokul Chandrapati, Member-A

Hon'ble Mr. Rakesh Sagar Jain, Member - J

Original Application No.330/718/2017

Arun Kumar Pandey,
S/o Shri Rajendra Kishore Pandey,
R/o 9/7-D, Liddle Road, George Town,
Allahabad.

.....Applicant.

By Advocate – Shri P. Srivastav

V E R S U S

1. Union of India through Principal General Manager (BW), Bharat Sanchar Nigam Limited (BSNL) Telegraph Office Building, Kashmir Gate, New Delhi.
2. The Executive Engineer (Civil), Civil Division, Bharat Sanchar Nigam Limited (BSNL) Allahabad.

.....Respondents.

By Advocate : Shri D. S. Shukla.

O R D E RBy Hon'ble Shri Gokul Chandrapati, Member-A :

Shri S. Upadhyay proxy counsel for Shri P. Srivastava, learned counsel for the applicant and Shri Arvind Singh proxy counsel for Shri D. S. Shukla, learned counsel for the respondents are present.

2. During the course of argument, counsel for the applicant stated that the O.A. has become infructuous as the relief has been granted to the applicant.
3. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as become infructuous.
4. No costs.

(Rakesh Sagar Jain)
Member - J

(Gokul Chandra Pati)
Member-A

Shashi/